

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.80/(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE PARTIES: Shri Devilal Jaiswal

V/s.
M/s. Vidarbha Bottlers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AJAY KUMAR	Practising Company Secretary For Respondents	<i>[Signature]</i>

Order

C.P. No. 80/397-398/CLB/MAH/2010

1. Ld. Counsel for Respondent is present.
2. Respondent has placed before me a stay order of the Hon'ble Supreme Court dated 30.11.2015, wherein it was directed that the impugned order of the Hon'ble High Court shall be stayed. The matter is therefore stated to be sub-judice before the Hon'ble Supreme Court
3. Next date of hearing is on 16.11.2016 to inform the progress in the matter.

Dated: 02.09.2016

sd/-

Shri M.K. Shrawat
Member (Judicial)